

F. No.03/06/2013-Genl./ 269
Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade
(General Section)

** ** *

Udyog Bhawan, New Delhi
Dated the 19th June, 2014

To,

(As per list enclosed).

Subject:- Disposal of old unused furniture items and old newspapers in DGFT(Hqrs.)

Sir,

I am directed to say that this Directorate proposes to dispose of the old unused obsolete/unserviceable furniture items and newspapers placed at Basement Store and Gate No.2 , Udyog Bhawan, New Delhi on "as is where is basis". (List enclosed).


2. Accordingly, sealed quotations are invited for the disposal of the said items on the terms and condition mentioned below. In case you are interested in purchasing the above mentioned unused items, you may submit your highest quotation in the enclosed proforma. The quotations addressed to Shri Daya Shankar, Dy. Director General of Foreign Trade, Room No.212, DGFT, Udyog Bhawan, New Delhi in sealed cover should reach the office of DGFT latest by 3.00 P.M. 3rd July, 2014. The cover should be prominently superscribed with the word "QUOTATIONS FOR PURCHASE OF CONDEMNED UNUSED ITEMS". The unused items will be available for inspection on any working day between 10.30 A.M. to 11.30 A.M. upto 30th June, 2014 in Udyog Bhawan.

3. The quotation so received will be opened on the same day (3rd July, 2014) at 3.30 P.M. in Room No.212, DGFT, Udyog Bhawan, New Delhi. The bidders or their representative may be present, if they so desire, at the time of opening of quotations.

4. The sale will be governed by the following conditions:

- (i) The bidder is required to furnish Earnest Money of Rs.5000/- alongwith the quotation;
- (ii) Earnest Money is payable only by way of Demand Draft drawn in favour of, "Accounts officer, CPAO, DGFT, New Delhi", (payment by cheque or cash shall not be accepted);
- (iii) Quotations received without Demand Draft towards Earnest Money will not be considered;
- (iv) The successful bidder will be required to deposit the bid amount by means of Demand Draft drawn in favour of "Accounts officer, CPAO, DGFT, New Delhi" within three working days from the date of acceptance of the bid;
- (v) The Earnest Money of the successful bidder will be released only after he deposits the sale proceeds. Earnest Money will not be adjusted as sale proceeds and be forfeited if he fails to honour the bid;

- (vi) The delivery of the sold unused items will be made only after deposition of bid amount. The bidder will be required to collect the items at his own expense from this Directorate immediately after deposition of bid amount;
- (vii) This Directorate reserves the right to accept or reject any/all of the quotations without assigning any reason thereof.


19.6.14

(Daya Shankar)
Dy. Director General of Foreign Trade
Tel. No.23061562/Extn. 216

Copy to: EDI for placing the above on the website of the DGFT.

List of unused, obsolete/unserviceable items

Sl. No.	Name of items	Quantity in Nos.
1.	Steel Tabel	10
2.	Wood Table	18 (Big), 2 (Medium) 1 (Small) Total- 21
3.	Sofa Sets - 2 Seater	2
	Sofa Sets - 1 Seater	5
4.	Cooler	01
5.	Steel Rack	09
6.	Chair	10 (7 + 3)
7.	Papers	100 Kg (approx)
8.	Wooden Rack - Small	04
9.	Wooden Rack-Medium	05
10.	Wooden Centre Table (Frame)	01
11.	Show Case Wooden	01
12.	Show Case Steel	01
13.	Quality Policy Board	23
Gate No. 2 in front of R&I Section.		
1.	Iron Box (Sandook)	02
2.	Steel Almirah	01
3.	Chairs	45
4.	Table	01
5.	Sofa	01
6.	Wooden Rack	01